

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1209

ANSWERED ON:01.08.2005

CUTTING/PLANTATION OF TREES

Barad Shri Jashubhai Dhanabhai;Bhadana Shri Avtar Singh;Dhanaraju Dr. K.;Jagannath Dr. M.;Nayak Shri Ananta;Pathak Shri Brajesh;Rawat Shri Kamla Prasad;Shakya Shri Raghuraj Singh

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government is aware that indiscriminate felling of trees / forest trees is affecting the environment adversely ;
- (b) if so, the details thereabout ;
- (c) the number of incidents of theft of wood reported during the last three years along with the action taken thereon ;
- (d) the number of trees reported to have been cut during the last three years and thereafter till date in the country ;
- (e) the number of trees that have been planted in comparison to those cut during the above period, State-wise alongwith the ratio of land area and forest cover, State/Union Territory-wise ; and
- (f) the steps being taken to prevent cutting of trees and encourage the planting of more trees in the country ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a)and(b) No, Sir. Sporadic cases of felling of trees for timber are reported from time to time in different parts of the country.

(c)and(d) Forest wood is not stolen as such. It is obtained by way of illicit felling of trees. Number of incidents of illicit felling of trees reported during the last 3 years is as under :-

Year	No. of incidents of illicit felling of trees	Volume of Timber (cubic metre)	Value of Timber involved (Rs. In lakhs)
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2001-02	2,22,181	94,596.55	6330.65
2002-03	2,42,686	109,336.04	8848.12
2003-04	1,81,185	90,750.79	7953.98

Action against persons involved in illicit felling of trees is taken in accordance with the provisions of Indian Forest Act, 1927, State Acts and rules made there-under. It involves seizure and / or confiscation of wood seized and penalty / imprisonment to the offenders.

(e) Details of plantation of trees during last three years are as under :-

Year	Area Planted (ha)
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2002-03	725910
2003-04	844399
2004-05	1126115

State-wise details are at Annexure.

(f) Steps being taken to prevent cutting of trees and to encourage planting of more trees in the country are as under :-

- (i) Seizure, confiscation of vehicles and articles involved in illicit felling, arresting and prosecution of offenders by the State Governments in accordance with the Indian Forest Act, 1927 and State Forest Acts.
- (ii) Regular patrolling by field staff.
- (iii) Inspection of forest produce in transit and checking of saw mills.
- (iv) Strengthening of wireless networking.
- (v) Acquiring and use of fire arms by field staff in vulnerable areas.
- (vi) Protection, conservation and management of forests by the active involvement of local communities through the process of Joint Forest Management.
- (vii) Deployment of Home guards and State Police personnel in special situations.
- (viii) Financial assistance is provided to the State Governments under various centrally sponsored forestry and wildlife schemes for the protection and conservation of forests and wildlife.
- (ix) Creation of network of protected areas i.e Wildlife National Parks, Sanctuaries, Conservation Reserves and Community Reserves.
- (x) Planting of trees under the Centrally Sponsored National Afforestation Programme (NAP) through the two tier implementation mechanism of Forest Development Agency (FDA) at division level and Joint Forest Management Committees (JFMCs) at the village/local level. 628 FDA projects have been sanctioned so far during Xth Plan, Rs. 691.00 crores have been released upto June 2005 and 8.74 lakh hectare of project area is likely to be afforested during Xth Plan.

## ANNEXURE

Annexure referred to in reply to part (e) of Lok Sabha Unstarred Question No.1209 for answer on 1.8.2005 regarding Cutting/Plantation of Trees.

### Plantation Summary

Seedlings in Lakhs, Area in Hectares

S1. NAME OF Achievement - 2003-04  
No. STATE/UT Seedling Area  
Distribution (Public Lands  
(For Planta- including  
tion on pri- Forest Lands)  
vate Lands)

1	Andhra Pradesh	2451.71	140445
2	Arunachal Pradesh	2.6	5726
3	Assam	25.82	4227
4	Bihar	90.53	2652
5	Chhatisgarh	211.54	30480
6	Goa	7.31	531
7	Gujarat	1597.46	56505
8	Haryana	280.04	20563
9	Himachal Pradesh	27.37	17629

10	Jammu and Kashmir	37.29	7939
11	Jharkhand	1.14	428
12	Karnataka	339.16	29864
13	Kerala	5.67	1314
14	Madhya Pradesh	300.25	125042
15	Maharashtra	547.28	27667
16	Manipur	0	1475
17	Meghalaya	23.31	1630
18	Mizoram	12.88	2173
19	Nagaland	210.6	17547
20	Orissa	240.12	43476
21	Punjab	17.56	7835
22	Rajasthan	122.13	12580
23	Sikkim	6.7	1129
24	Tamil Nadu	123.56	40536
25	Tripura	27.45	8971
26	Uttar Pradesh	1238.65	23037
27	Uttaranchal	104.72	69224
28	West Bengal	132	20719
29	A & N Islands	1.73	3809
30	Chandigarh	0.35	152
31	D & N Haveli	5	516
32	Daman & Diu	0.26	20
33	Delhi	6.7	0
34	Lakshadweep	0	14
35	Pondicherry	1.88	55

Total 8200.77 725910.00

Seedlings in Lakhs, Area in Hectares

Sl. NAME OF Achievement - 2003-04  
 No. STATE/UT Seedling Area  
 Distribution (Public Lands  
 (For Planta- including  
 tion on pri- Forest Lands)  
 vate Lands)

1	Andhra Pradesh	2466.94	106654
2	Arunachal Pr	2.37	0
3	Assam	24.29	1446
4	Bihar	129.26	10622
5	Chhatisgarh	226.00	45200
6	Goa	8.44	516
7	Gujarat	1203.14	52000
8	Haryana	317.26	18309
9	Himachal Pr.	33.33	15222
10	J & Kashmir	87.64	23468
11	Jharkhand	4.98	32157
12	Karnataka	356.96	20238
13	Kerala	2.13	6304
14	Madhya Pradesh	350.00	150016
15	Maharashtra	328.02	26916
16	Manipur	0.00	0
17	Meghalaya	30.03	1607
18	Mizoram	43.30	13398
19	Nagaland	172.35	14358
20	Orissa	272.49	50986
21	Punjab	31.78	11871
22	Rajasthan	99.19	21801
23	Sikkim	0.00	0
24	Tamil Nadu	147.65	89275
25	Tripura	36.43	7812
26	Uttar Pradesh	1049.74	40223
27	Uttaranchal	142.87	77383
28	West Bengal	23.58	5063
29	A & N Islands	1.62	1128
30	Chandigarh	0.32	162
31	D & N Haveli	7.97	219
32	Daman & Diu	0.00	25
33	Delhi	8.44	0
34	Lakshadweep	0.00	3
35	Pondicherry	2.81	17

Total 7611.33 844399.00

Seedlings in Lakhs, Area in Hectares

Sl. NAME OF Achievement - 2004-05

No. STATE/UT Seedling Area  
Distribution (Public Lands  
(For Planta- including  
tion on pri- Forest Lands)  
vate Lands)

1	Andhra Pradesh	2802.75	179333
2	Arunachal Pr.	0.71	822
3	Assam	25.85	14126
4	Bihar	54.05	3206
5	Chhatisgarh	0.00	64779
6	Goa	8.29	473
7	Gujarat	1805.14	80020
8	Haryana	346.19	14554
9	Himachal Pr.	33.10	17737
10	J and Kashmir	96.77	28109
11	Jharkhand	24.19	41809
12	Karnataka	224.38	40167
13	Kerala	2.25	4681
14	Madhya Pradesh	350.00	167500
15	Maharashtra	340.03	41221
16	Manipur	8.03	5304
17	Meghalaya	11.02	1
18	Mizoram	14.65	1941
19	Nagaland	282.45	20416
20	Orissa	112.60	54551
21	Punjab	17.80	12895
22	Rajasthan	117.56	43807
23	Sikkim	10.64	8255
24	Tamil Nadu	119.86	110037
25	Tripura	20.40	9889
26	Uttar Pradesh	2023.84	57145
27	Uttaranchal	154.33	102089
28	West Bengal	50.72	14
29	A & N Islands	0.82	573
30	Chandigarh	0.19	179
31	D & N Haveli	6.25	322
32	Daman & Diu	0.11	10
33	Delhi	9.04	0
34	Lakshadweep	0.10	22
35	Pondicherry	1.99	128

Total 9076.10 1126115

Forest cover in States/Uts in India

(Area in sq. km)

SNo State/Uts Geogr- Very Forest cover Total Per- Scrub  
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area forest Moder Open of G.A  
ately Forest  
dense  
Forest

1.	Andhra Pradesh	275,069	23	24,356	20,040	44,419	16.15	9,748
2	Arunachal Pradesh	83,743	13,907	39,604	14,508	68,019	81.22	116
3	Assam	78,438	1,684	11,358	14,784	27,826	35.48	219
4	Bihar	94,163	76	2,951	2,531	5,558	5.90	150
5	Chattisgarh	135,191	1,540	37,440	17,018	55,998	41.42	88
6	Delhi	1,483	0	52	118	170	11.46	1

7	Goa	3,702	0	1,255	901	2,156	58.24	0
8	Gujarat	196,022	114	6,231	8,601	14,946	7.63	1,743
9	Haryana	44,212	2	518	997	1,517	3.43	68
10	H.P.	55,673	1,093	7,883	5,377	14,353	25.78	389
11	J&K	222,236	2,102	8,395	10,770	21,267	9.57	2,947
12	Jharkhand	79,714	2,544	9,137	11,035	22,716	28.50	807
13	Karnataka	191,791	431	22,030	13,988	36,449	19.00	3,141
14	Kerala	38,863	334	9,294	5,949	15,577	40.08	72
15	M.P.	308,245	4,000	37,843	34,586	76,429	24.79	2,378
16	Maharashtra	307,713	8,070	20,317	18,478	46,865	15.23	4,175
17	Manipur	22,327	720	5,818	10,681	17,219	77.12	74
18	Meghalaya	22,429	168	6,323	10,348	16,839	75.08	169
19	Mizoram	21,081	84	7,404	10,942	18,430	87.42	274
20	Nagaland	16,579	57	5,650	7,902	13,609	82.09	231
21	Orissa	155,707	288	27,882	20,196	48,366	31.06	5,346
22	Punjab	50,362	0	743	837	1,580	3.14	22
23	Rajasthan	342,239	14	4,482	11,330	15,826	4.62	4,564
24	Sikkim	7,096	458	1,904	900	3,262	45.97	360
25	Tamilnadu	130,058	2,440	9,567	10,636	22,643	17.41	2,040
26	Tripura	10,486	58	4,988	3,047	8,093	77.18	1
27	U.P.	240,928	1,297	4,699	8,122	14,118	5.86	749
28	Uttaranchal	53,483	4,002	14,420	6,043	24,465	45.74	320
29	West Bengal	88,752	2,303	3,742	6,298	12,343	13.91	75
30	A & N Islands	8,249	3,475	2,809	680	6,964	84.42	1
31	Chandigarh	114	1	8	6	15	13.16	1
32	D & N Haveli	491	0	145	80	225	45.82	-
33	Daman & Diu	112	0	2	6	8	7.14	-
34	Lakshdweep	32	0	12	11	23	71.88	-
35	Pondicherry	480	0	17	23	40	8.33	-

Total            3287263 51,285 339,279 287,769 678,333 20.64 40,269